

HIGH COURT OF SIKKIM

GANGTOK

No. ³⁵⁶/HCS

Dated 9.11.2023

OFFICE ORDER

Consequent upon the promotion of Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok and In-Charge of the below enumerated Courts, as a member of Sikkim Superior Judicial Service and consequent to her posting as District and Sessions Judge, Pakyong and Soreng (I/C) on 07.11.2023, Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo (Rongli I/C) is placed in charge of the following Courts w.e.f. 08.11.2023 to 09.11.2023:-

1. Civil Judge-cum-Judicial Magistrate, Gangtok
2. Civil Judge-cum-Judicial Magistrate, Mangan
3. Civil Judge-cum-Judicial Magistrate, Pakyong
4. Civil Judge-cum-Judicial Magistrate, Chungthang
5. Principal Magistrate, Juvenile Justice Board, Gangtok and Mangan

Sd/-
REGISTRAR
(JUDICIAL SERVICE)

Memo No:V(58)/Confdl./HCS/ 7463-82
Dated: 9.11.2023

Copy to:-

1. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division and Rongli (I/C).
2. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. PA to Registrar General, High Court of Sikkim.
6. PA to Central Project Coordinator, eCourts Project, High Court of Sikkim

7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. All District & Sessions Judges.
10. The Director, Sikkim Judicial Academy.
11. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
12. All Chief Judicial Magistrate-cum-Civil Judges (Senior Division).
13. All Civil Judge-cum-Judicial Magistrates.
14. All District Magistrates
15. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
16. The Deputy Solicitor General of India, Government of India.
17. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
18. The President, Sikkim High Court Bar Association, Gangtok.
19. The President, Namchi Bar Association of Sikkim, Namchi.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.


REGISTRAR